

of course, the treatment is free of charge.

DR. P. C. MITRA: But I personally know of a case where I went with a patient to Chittaranjan, but he could not be admitted because he had no funds.

RAJKUMARI AMRIT KAUR: But the Chittaranjan Hospital is not under me, it is a private institution.

مولانا ایم - فاروقی : کیا آنریبل

منسٹر صاحبہ یہ اطلاع دینے کی تکلف  
گوارہ فرمائیں گی کہ ریڈیم ٹریٹمنٹ  
میں کتنے مریض سنہ ۱۹۵۳-۵۴ میں  
آئے اور کتنے اچھے ہوئے ؟

[مائلانا ام۰ فاروقی : کیا آنریریبل  
مینسٹر ساہیبا یہ ایتھلا رن کی تکلوف  
گوارا فرمایاگی کی ریدیم ٹریٹمنٹ میں کیتن  
مریج سن ۱۹۵۲-۵۳ میں آئے اور کیتن اچھ  
ہوے ؟]

راجکوماری املت کور : آج مرے پاس اس  
وقت یہ فیررس نہیں ہیں ۔ یہ کھنا کی کیتن  
اچھ ہوئے ہیں اسمبھ ہیں کیونکہ کسرس اسی  
بیماری ہیں جس پر اگر آج آپریشن ہو تو  
۱۵-۲۰ سال کے باء وہ بیماری فیر ہملا کر  
سکتی ہیں ۔

مولانا ایم - فاروقی : کیا آنریبل

منسٹر اس پر توجہ فرمائیں گی کہ  
یو۔ پی۔ بہت بڑا صوبہ ہے جہاں پر  
کھنسر کے ریڈیم ٹریٹمنٹ کے لئے صرف  
آگرا میں ایک ہسپتال ہے باقی کسی  
جگہ نہیں ہے جس سبب سے کافی  
مریضوں کو دقت ہوتی ہے ؟

† [مائلانا ام۰ فاروقی : کیا آنریریبل  
مینسٹر اس پر توجہ فرمائیں گی کہ  
یو۔ پی۔ بہت بڑا صوبہ ہے جہاں پر کسرس کے  
ریدیم ٹریٹمنٹ کے لئے سیرف آگرا میں اک

ہاسپتال ہیں، باکی کسی جگہ نہیں ہیں، جس  
سبب سے کافی مریضوں کو دیکھت پش ہوتی  
ہیں ؟]

راجکوماری املت کور : یو۔ پی۔ سٹڈ کا کام  
ہے کی وہ اپنے پرائنٹ میں ہاسپتال بناوے ۔  
لکین میں آپسے کھتی ہوں کی لکھنؤ میں بھی  
کیگ جارج ماموریل میں کسرس کا ایلای ہوتا  
ہے ۔

مولانا ایم - فاروقی : جو سٹیٹمنٹ

دیا ہوا ہے اس میں کھنسر کا علاج تو  
نہیں ہے - ڈیپ ایکسرس لکھا ہے -

† [مائلانا ام۰ فاروقی : جو سٹڈمنٹ دیا  
ہوا ہے اسمیں کسرس کا ایلای تو نہیں ہے، ڈیپ  
اکسرس لکھا ہے ۔ ]

راجکوماری املت کور : وہ ڈیپ اکسرس ہی  
تو ایلای کا اک ماریاڈن ہیں ۔

INSPECTION OF LILABARI AIRFIELD  
(ASSAM)

\*259. SHRIMATI BEDAVATI BURA-  
GOHAIN: Will the Minister for COM-  
MUNICATIONS be pleased to state:

(a) whether Government deputed  
any official of the Civil Aviation De-  
partment to inspect the Lilabari Air-  
field in North Lakhimpur, Assam;

(b) if so, whether he has submitted  
any report; and

(c) whether Government propose to  
take any measures to improve the air-  
field; and if so, in what directions?

THE DEPUTY MINISTER FOR COM-  
MUNICATIONS (SHRI RAJ BAHADUR):

(a) No, Sir.

(b) Does not arise.

(c) Yes. It is proposed to construct  
a pucca runway, taxi-track, apron and  
28 different types of residential quar-  
ters for Civil Aviation staff at the  
Lilabari Aerodrome at an estimated  
cost of Rs. 6.26 lakhs.

SHRIMATI BEDAVATI BURA-GOHAIN: May I know when the work will be completed?

SHRI RAJ BAHADUR: We will try to complete it as soon as possible.

CULTIVABLE WASTE LANDS IN ASSAM

\*260. SHRIMATI BEDAVATI BURA-GOHAIN: Will the Minister for Food AND AGRICULTURE be pleased to state:

(a) the area of cultivable waste land in the State of Assam;

(b) whether Government of Assam have applied to the Government of India for any grant for the purpose of reclamation of waste land; and

(c) if so, the amount of grant asked for and the amount sanctioned, if any?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) The Government of Assam have intimated that there are 2,75,000 acres of cultivable waste lands in the seven plain Districts of the State.

(b) and (c). The State Government made a request some time back for a grant of Rs. 17 lakhs. The amount sanctioned by the Government of India is Rs. 11½ lakhs.

MEMORANDUM BY THE ANDHRA RASHTRA MICA WORKERS' UNION

\*242. SHRIMATI PARVATHI KRISHNAN (ON BEHALF OF SHRI J. V. K. VAL-LABHARAO): Will the Minister for LABOUR be pleased to state:

(a) whether any memorandum has been received from the Andhra Rashtra Mica Workers' Union;

(b) if so, what demands have been made in that memorandum; and

(c) whether Government have conceded these demands?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

(b) and (c). A statement is placed on the Table of the House. [See Appendix VIII, Annexure No. 62.]

REVISION OF WAGES OF TEA GARDEN WORKERS OF TRIPURA

\*246. SHRI S. N. MAZUMDAR (ON BEHALF OF SHRI N. C. SEKHAR): Will the Minister for LABOUR be pleased to state what steps Government have taken for the revision of the minimum rates of wages of tea garden workers of Tripura?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): The Government of Tripura have set up an advisory committee under section 6 of the Minimum Wages Act.

SHRI S. N. MAZUMDAR: May I know, whether the labour organisations there are also represented on this advisory committee?

SHRI ABID ALI: Yes, there were representatives of the workers there.

SHRI S. N. MAZUMDAR: Did the hon. Minister say they "were there" or they "are there"?

SHRI ABID ALI: Another committee has been set up or is going to be set up and the workers' representatives will be there. Also the committee which fixed the wages which are prevalent at present had representatives of the workers.

SHRI S. N. MAZUMDAR: Am I to take it then that there has been a re-constitution of the committee? Or is it that this committee is meeting simply for a revision of the wages which were fixed previously?

SHRI ABID ALI: The rates which are prevalent at present are to be revised again and, therefore, a committee either has already been set up or would be set up soon.

SHRI S. N. MAZUMDAR: But I want definite information.

(No reply.)